GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2144 ANSWERED ON:06.08.2010 FUNDS FOR HOSTEL BUILDINGS Dashmunsi Deepa ;Shantha J.

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the amount requested, actually allocated, released and utilized by the States for construction of hostels for the ST students during the last two years, year-wise and State-wise;
- (b) the amount likely to be provided for the purpose during 2010-115 State-wise;
- (c) the number of new hostels constructed and the number of beneficiaries thereof during each of the last two years, State-wise; and
- (d) the State-wise details of proposals received in this regard alongwith response of the Union Government thereto during each of the last three years and the current year?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

(a) & (b): Funds under the scheme of `Hostels for ST girls and boys` are not allocated State-wise because the scheme is need-based and demand driven and allocation is made scheme- wise. The allocation under the scheme during the last two years and current financial year is as under:-

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S.No. Year Budget Estimate (Rs. in crore) I 2008-09 66.00

2. 2009-10 64.00

3. 2010-11 78.00
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The grant-in-aid released during the last two years (State-wise) and utilization thereof reported to this Ministry is at Annexure-I.

- (c): The State-wise grant-in-aid released, number of hostels sanctioned alongwith number of seat during the last three years and current financial year is at Annexure-2.
- (d): Receipt of proposals from the State Governments for grant of funds under the scheme is an ongoing and continuous process. Funds are released only if the proposals are complete in all respects including utilization certificate and physical progress report of funds released earlier and subject to availability of funds in a particular year. On completion of a particular financial year proposal for that particular year automatically lapses. The State Govt. has to revalidate the proposal for the next financial year. The proposals which were complete during the last three years and funds released as per availability of funds under the scheme during the last three years (State-wise) is given in the reply of part (c). The details of proposals received from different State Governments/Universities during the current financial year are at Annexure-3.